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SLP(C)No. 6514 OF 2002
ITEM No.35

Court No. 8

SECTION III
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.6514/2002

(From the judgement and order dated 12/12/2001 in CM 24129/01 in CWP
5159/01 of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

STATE OF HARYANA

Petitioner (s)

VERSUS

M/S. DURGA RICE & GENERAL MILLS

Respondent (s)

(With prayer for interim relief)
With office report

Date : 23/08/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE BISHESHWAR PRASAD SINGH

For Petitioner (s) Mr. Mahendra Anand, Sr. Adv.
Mr. Neeraj Kumar Jain, Adv.
Mr. J.P. Dhanda, Adv.

For Respondent (s) Mr. Kashmiri Lal Goyal, Ad.
Mr. Naveen Rattan, Adv.
Mr. Manoj Mittal, Adv.
Mr. Sandeep Goyal, Adv.
Mr. Suresh Kumari, Adv.
Mr. Dinesh Verma, Adv.
Mr. A.P. Mohanty, Adv.

UPON hearing counsel the Court made the following

O R D E R

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.SP2

Mr. A.P. Mohanty, Advocate appearing on behalf of
the respondent seeks four weeks' time to file counter-
affidavit. Time, as prayed for, is granted.

.SP1

(Pawan Kumar)
Court Master

(Prem Prakash)
Court Master